

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4190
ANSWERED ON:04.05.2007
GUNDIA HYDRO ELECTRIC POWER PROJECT
Saradgi Shri Iqbal Ahmed

Will the Minister of POWER be pleased to state:

(a) whether the Karnataka Power Corporation Limited has prepared a Detailed Project Report of Gundia Hydro Electric Power Project to be set up in Hassan District in Karnataka and sent to the Central Electricity Authority for techno-economic clearance during 2006; and

(b) if so, the details thereof along with the total estimated cost of the project and the time by which it is likely to be cleared?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) : Yes, Sir.

(b) : Karnataka Power Corporation Limited (KPCL) had submitted the Detailed Project Report (DPR) of Gundia Hydro Electric Project (400 MW) to Central Electricity Authority (CEA) in July, 2006 for concurrence.

The project is located on river Gundia, a tributary of river Kumardhara which is a major tributary of river Netravathy. The project envisages pooling up of water by linking tributaries of Netravathy and would generate power by utilizing a head of 600 metres. The project will have two units of 200 MW each. The total estimated hard cost of the project as per the DPR is Rs.926.72 crores at June, 2006 price level.

The DPR has been examined in different formations of CEA, Central Water commission (CWC) and Geological Survey of India (GSI). KPCL was required to comply with the observations of CEA, CWC and GSI. Since necessary inputs were not tied up, the DPR could not be processed for concurrence and has been returned to KPCL by CEA on 11.08.2006.